

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1507/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Crown Hiring  
 V/s.  
 Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	K-c-prathy	Adv for Petron	Prathy 1-2-18
2)	Ms. Khushboo Shan Rajani	Adv for Corporate debtor	Kut

**ORDER**

CP No.1507/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.2.2018.

Sd/-  
**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)